

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

C.P. 8/94 in

Dated:- 22 APR 1994

APPLICATION NUMBER:

O.A. 148/93

APPLICANTS:

R. Francis, vs
To.

RESPONDENTS:

B. K. Bhattacharya, Director,
General, Ministry of Labour, N.I.D
& others.

- 1) Sri M. Raghavendra Rao, Advocate
No 1074-1075, 1 Stage, BSK,
Mysore Bank Colony, Opp. Raghavendra Nursing Home,
Bangalore. 560 050.
- 2) Sri B.K. Bhattacharya, Director General/ Joint
Secretary, D.G.E & T, Ministry of Labour, Govt. of
India, Shram Shakti Bhawan, 8 & 4, Rafi Marg,
New Delhi - 110 001.
- 3) Sri V. Sandaliva Rao,
Director, Foremen Training Institute
Bangalore - 52
- 4) Sri M. Vasudeva Rao, Standing Counsel
for Central Govt, High Court Buildings,
Bangalore - 1.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 19-4-1994

Issued on
22/4/94

of

for S. S. Shanthay 22/4
DEPUTY REGISTRAR

-3-

In the Central Administrative Tribunal
Bangalore Bench

Applicant : R. Francis vs. B. K. Bhattacharya

Street General
M/o. Labour N. Delhi

C.P.(Civ) Application No. 8 of 1994

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<p>(PKS)VC/(VR)M(A)</p> <p>APRIL 19, 1994.</p> <p>After this matter was heard for some time, Shri M.R.Achar, learned counsel for the petitioner seeks permission to withdraw this contempt petition. Accordingly it is dismissed as withdrawn. Mr. Achar seeks liberty to be reserved to the petitioner to take up other proceedings with regard to the petitioner's non-selection. We leave open the liberty sought for.</p>

Sd/-
MEMBER(A)

Sd/-
VICE-CHAIRMAN.

TRUE COPY

S. Bhattacharya
SECTION OFFICER 224
CENTRAL ADMINISTRATIVE TRIBUNAL
ADMINISTRATIVE LIAISON
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